

ON 31-12-1980 AND NOTIFICATION UNDER
DELHI SALES TAX ACT, 1975

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI
MAGANBHAI BAROT): I beg to lay
on the Table:

(1) A copy of the Amendment
(Hindi and English versions) to
Regulation 8 of the Reserve Bank
of India Employees' Provident Fund
Regulations, 1935, under sub-section
(4) of section 58 of the Reserve
Bank of India Act, 1934. [Placed
in Library. See No. LT-2410/81]

(2) A copy of the Report (Hindi
and English versions) on the work-
ing of the Deposit Insurance and
Credit Guarantee Corporation for
the year ended the 31st December,
1980, under sub-section (2) of sec-
tion 32 of the Deposit Insurance and
Credit Guarantee Corporation Act,
1961. [Placed in Library. See No.
LT-2411/81].

(3) A copy of Notification No. F.
4(34)/80-Fin.(G) (Hindi and Eng-
lish versions) published in Delhi
Gazette dated the 13th April, 1981
containing corrigendum to notifica-
tion of even number dated the 4th
December, 1980, under section 72 of
the Delhi Sales Tax Act, 1975.
[Placed in Library. See No. LT-
2412/81].

12.08 hrs.

**PUBLIC ACCOUNTS COMMITTEE
FORTIETH REPORT**

SHRI CHANDRAJIT YADAV
(Azamgarh): I beg to present the
Fortieth Report (Hindi and English
version) of the Public Accounts
Committee on Purchases and Stores
relating to the Ministry of Railways
(Railway Board).

12.08 hrs.

**COMMITTEE ON PUBLIC UNDER-
TAKINGS**

EIGHTEENTH REPORT AND MINUTES

SHRIMATI GEETA MUKHERJEE
(Banskura): I beg to present the
Eighteenth Report (Hindi and Eng-
lish versions) of the Committee on
Public Undertakings on Khetri Cop-
per Complex of Hindustan Copper
Limited and Minutes of the sittings
of the Committee relating thereto.

12.09 hrs.

**COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES**

NINTH AND TENTH REPORTS

SHRI R. F. BHOLE (Bombay
South Central): I beg to present the
following Reports (Hindi and English
versions) of the Committee on the
welfare of Scheduled Castes and
Scheduled Tribes:—

(i) Ninth Report on the Ministry
of Shipping and Transport—Reser-
vations for, and employment of,
Scheduled Castes and Scheduled
Tribes in the Hindustan Shipyard
Limited.

(ii) Tenth Report on the Minis-
try of Home Affairs—Socio-econo-
mic conditions of Scheduled Castes
and Scheduled Tribes in Goa,
Daman and Diu.

12.10 hrs.

**RE. CALLING ATTENTION ON
PAYMENT OF BONUS TO
LIC EMPLOYEES**

MR. DEPUTY-SPEAKER: Before
I take up the Calling attention, I have
to make some observations.

When Calling Attention regarding
payment of bonus to the employees